

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2700
ANSWERED ON 02/08/2022

PMAY IN MAHARASHTRA

2700. SHRI HEMANT SRIRAM PATIL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses/beneficiaries recommended/proposed by the Union Government for Maharashtra during the last three years and the current years;
- (b) whether the State Government of Maharashtra has refused to take the assistance given by the Union Government under the Pradhan Mantri Awas Yojana;
- (c) if so, the reasons cited by the Government of Maharashtra;
- (d) the number of beneficiaries who have not been paid installments in the State of Maharashtra;
- (e) whether the Union Government has made payment of the entire amount of its share to the State Government and if so, the details thereof; and
- (f) the reasons for non-payment of funds to the beneficiaries till date?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The target allocated to the State Govt. of Maharashtra under Pradhan Mantri Awaas Yojana –Gramin (PMAY-G) during the last three years and current year is 10,53,163 houses, out of which the State Govt. has sanctioned houses to 8,26,229 beneficiaries as on 28.07.2022.

Under Pradhan Mantri Awaas Yojana-Urban (PMAY-U), a total of 8,72,271 houses were sanctioned during the last three years and current year in the State of Maharashtra.

(b) No Sir.

(c) Not applicable.

(d) Against the total of 15,05,983 target allocated to Maharashtra State, a total of 12,60,983 houses have been sanctioned to beneficiaries since inception of PMAY-G, the State Government has released funds to 11,61,330 beneficiaries as on 29.7.2022. The 1st installment is released to 11,61,330, 2nd installment to 9,42,891, 3rd installment to 8,79,923 and 4th installment to 6,33,019 beneficiaries and 8,36,028 houses have been completed as on 29.7.2022.

Under PMAY-U, a total of 16,34,553 beneficiaries have so far been sanctioned of which 7,83,823 , 5,10,823 and 2,55,167 beneficiaries have so far been provided first, second and third installment of Central Assistance respectively in the State of Maharashtra.

(e) Under PMAY-G, an amount of Rs. 7,217.71 crore has been released to the State. The Central share under PMAY-G is released to State/UT on the basis of balance targets, liabilities and unspent balance available. The unspent balance as on 29.7.2022 is Rs.1147.37 crore.

Under PMAY-U, the funds are released subject to furnishing of utilization certificate; Aadhaar seeding of beneficiaries; entry in MIS portal; geo-tagging, fulfillment of the provisions of the Ministry of finance guidelines, etc. The Maharashtra State releases Central assistance to beneficiaries in three installments. The unspent balance as on 29.7.2022 is Rs. 984.51crore.

(f) Under PMAY-G, funds are released to beneficiaries by the State Government in four instalments, which are linked to stages of construction of a house. The Ministry of Rural Development takes the following steps for achieving the target under PMAY-G:

- i. Regular review of progress at the level of Ministry
- ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme
- iii. Timely allocation of targets to the States/UTs and release of adequate funds
- iv. Regular follow ups with the State for speeding up the progress, release of central and state share, and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

Under PMAY-U, Maharashtra State releases Central assistance to beneficiaries in three instalments (40%, 40% and 20%) as per Scheme guidelines.
